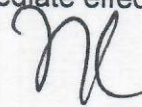


OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH WEST),  
DWARKA COURTS: NEW DELHI.

ORDER

In partial modification of earlier order No.21629-21649/Link POMACT/Offg. DJ/CG/Dwk/2018 dated 15-09-2018, Sh. Vijay Kumar Dahiya, ADJ-01 and Sh. Hargurvarinder S. Jaggi, ADJ-02 are hereby appointed as 1st and 2nd Link Judicial Officer respectively to dispose of urgent matters/miscellaneous applications filed in the Court of Sh. Paramjeet Singh, PO MACT whenever he happen to be on leave or not available for any reason whatsoever, with immediate effect.



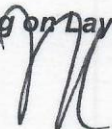
(NAROTTAM KAUSHAL)  
District & Sessions Judge (S-W),  
Dwarka Courts, New Delhi.

No. 12287-302/Link POMACT/DJ Sectt./DWK/2019

Dated: 30-04-2019

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1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
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4. The Principal Judge, Family Courts (HQ), Dwarka Courts, New Delhi.
5. The Concerned Judicial Officers, Dwarka Courts, New Delhi.
6. The A.O. (Judl.), Dwarka Courts, New Delhi.
7. The website Committee, Tis Hazari Courts, Delhi **(for uploading of this order on the website).**
8. Reader to the undersigned.
9. The District & Sessions Judges' Secretariat, Dwarka Courts, New Delhi.
10. The Branch Incharge, Computer Branch, Dwarka Courts, New Delhi **(for uploading this order on the official website of Dwarka Courts).**
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District & Sessions Judge (S-W),  
Dwarka Courts, New Delhi.